



Government of Jammu and Kashmir
Department of Food, Civil Supplies and Consumer Affairs
Civil Secretariat, Srinagar.

Notification
Srinagar, the 26th of June 2019.

SRO 423 -in exercise of the powers conferred by clause (b) of sub-section (1) of section 8 of the Jammu and Kashmir Consumer Protection Act, 1987 and in supersession of all previous notifications issued in this behalf, the Government hereby nominate Ms Rashmi Bajaj D/o Sh. Charanji Lal Bajaj R/o Surya Vihar, Patta Bohri, Jammu, from the panel furnished by the concerned selection committee as member of District Consumer Forum, Jammu.

She shall hold office for a term of three years or up to the age of 65 years, whichever be earlier.

By order of the Government of Jammu and Kashmir.

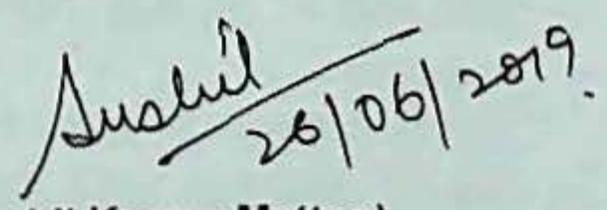
Sd/-
(Pandurang Kondbarao Pole)IAS
Secretary to the Government

No. FCS&CA/Consumer/02/2019

Dated:- 26-06-2019

Copy to:-

1. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
2. President District Consumer Forum, Jammu
3. Director, Archives, Archaeology and Museum, J & K Jammu.
4. Additional Secretary to the government, Department of FCS&CA.
5. FA/CAO, Department of Food, Civil Supplies & Consumer Affairs.
6. Private Secretary to the Advisor(G) for kind information of the Advisor(G).
7. Private Secretary to Commissioner/Secretary to the Government, Department of FCS&CA for information of the Commissioner/ Secretary.
8. Stock file (W2SC).
9. Incharge Website, Deptt. of FCS&CA.


(Sushil Kumar Mattoo)
Under Secretary to Government